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*	IN THE HIGH COURT OF DELHI AT NEW DELH	II
+	W.P.(C) 13458/2022	
	M/S BCL SECURE PREMISES PVT. LTDPetition	er
	Through:	
	versus	
	UNION OF INDIA & ORSResponde	nt
	Through:	
+	W.P.(C) 262/2023	
	AADHAR TOURS AND TRAVELS PVT LTD Petitione	er
	versus UNION OF INDIA & ORS Responden	t c
	UNION OF INDIA & ORS Responden	ıs
+	W.P.(C) 16664/2022	
·	MUMTAZ PATEL SIDDIQUI Petitione	er
	versus	
	ASSESSING OFFICER, INCOME TAX DEPARTMENT, WAR	D
	NO. 30(5), DELHI Responder	nt
+	W.P.(C) 5632/2023	
	DEEPAK GUPTA Petitione	er
	Versus NATIONAL EACELESS ASSESSMENT CENTRE DELLI	
	NATIONAL FACELESS ASSESSMENT CENTRE, DELHI	nt
+	Responde W.P.(C) 5635/2023	ш
Т	ANKITA GARG Petitione	er
	versus	J 1
	ITO WARD 43(6) DELHI & ANR Responden	ts
	` '	
+	W.P.(C) 5638/2023	
	SATISH GOYAL Petitione	er
	versus	J 1
	INCOME TAX OFFICER WARD 49(1), DELHI & ORS.	
	Responder	ıts
+	W.P.(C) 5640/2023	
	AMIT SHARMA AND SONS –HUF Petitione	er
		-1

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..... Respondents

	versus INCOME TAX OFFICER-WARD 29-1 & ANR.	Respondents
+	W.P.(C) 5645/2023	
	PRAMOD KUMAR GUPTA	Petitioner
	versus	
	ACIT, CIR 25(1), DELHI & ANR.	Respondents
+	W.P.(C) 5646/2023	
	PAWAN SINGLA	Petitioner
	versus	
	INCOME TAX OFFICER WARD 43(6) DELHI &	ORS.
		Respondents
+	W.P.(C) 5648/2023	
	NORTH TOWN ESTATES PRIVATE LIMITED	Petitioner
	versus	
	DEPUTY COMMISSIONER OF INCOME TAX C	IRCLE 16(1) &
	ANR.	Respondents
+	W.P.(C) 5651/2023	
	DRAKE PROPERTIES PVT LTD	Petitioner
	versus	
	INCOME TAX OFFICER WARD 7(1) DELLHI &	ANR.
		Respondents
+	W.P.(C) 5652/2023	
	KLAXON TRADING PRIVATE LIMITED	Petitioner
	versus	
	INCOME TAX OFFICER WARD 14(3) DELHI &	ORS.
		Respondents
+	W.P.(C) 5658/2023	
	ANKITA GARG	Petitioner
		I ethnoliel
	versus ITO WARD 43(6) DELHI & ANR.	Respondents
	110 WARD 43(0) DELIII & AIVK.	Respondents
+	W.P.(C) 298/2023	
	DIVYA BUILDMART PVT LTD	Petitioner
	versus	
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UNION OF INDIA & ORS.





+	W.P.(C) 1509/2023	
	N.N. FINANCIAL SERVICES PVT. LTD.	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 18-1, DELHI	
		Respondents
+	W.P.(C) 2232/2023	
	DINESH GOYAL	Petitioner
	versus	
	DEPUTY COMMISSIONER OF INCOME TAX C	IRCLE 13. 1 NEW
	DELHI	Respondent
+	W.P.(C) 2370/2023	D 444
	TARIK HANDA	Petitioner
	versus ITO WARD, 50(1) NEW DELHI & ORS.	Respondents
	110 WARD, 30(1) NEW DELIII & ORS.	Respondents
+	W.P.(C) 2543/2023	
	RAJ INFRA REALTORS PRIVATE LIMITED	Petitioner
	versus	
	INCOME TAX OFFICER WARD 21(1) DELHI &	ORS.
		Respondents
+	W.P.(C) 2844/2023	
	SV REALTORS PRIVATE LIMITED	Petitioner
	versus	T
	THE ASSISTANT COMMISISONER OF INCOM	
	CIRCLE-22(2) NEW DELHI & ANR.	Respondents
+	W.P.(C) 2889/2023	
1	ASP DEVELOPERS PRIVATE LIMITED	Petitioner
	versus	I carroner
	ITO WARD 1(1) NEW DELHI & ORS.	Respondents
		•
+	W.P.(C) 2890/2023	
	GAMUT COMMERCIALS PRIVATE LIMITED	Petitioner
	versus	
	ITO WARD 10 (1) NEW DELHI & ORS.	Respondents

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+	W.P.(C) 2896/2023	
	SHOURYA INFRASTRUCTURE PRIVATE LIMIT	ED Petitioner
	versus	
	INCOME TAX OFFICER WARD 23(1) DELHI & O	ORS.
		Respondents
+	W.P.(C) 3005/2023	respondents
'	ISRAR ALI KHAN	Petitioner
	versus	I cuttoner
	ITO WARD 28 (5) NEW DELHI & ORS.	Respondents
	110 WARD 28 (3) NEW DELIII & OKS.	Respondents
i	W D (C) 3068/2023	
+	W.P.(C) 3068/2023 DUKE SPONGE AND IRON PRIVATE LIMITED	Datitionan
		Pennoner
	Versus THE ACCICTANT COMMISSIONED OF INCOME	TAVCIDCLE
	THE ASSISTANT COMMISSIONER OF INCOME	
	7(1), DELHI & ANR.	Respondents
	VVI D (C) 2007 (2022	
+	W.P.(C) 3097/2023	5
	VINTAGE FOOTWEAR PRIVATE LIMITED	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 26(3), NEW DEI	
		Respondents
+	W.P.(C) 3106/2023	
	DIVINE SOFTECH PRIVATE LIMITED	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 7(1), DELHI &	ANR.
		Respondents
+	W.P.(C) 3136/2023	
	AMIT JAIN	Petitioner
	versus	
	INCOME TAX OFFICER WARD 47(1), DELHI	
		Respondent
+	W.P.(C) 3138/2023	•
	PAWANSUT MEDIA SERVICES PVT LTD.	Petitioner
	versus	
	INCOME TAX OFFICE WARD 19 3 NEW DELHI	AND ANR.
	· · · · · · · · · ·	Respondents
		Table





+	W.P.(C) 3172/2023	
	HARJEET SINGH KANDHARI	Petitioner
	versus	1 00000000
	INCOME TAX OFFICER WARD 53(1) DELHI & 0	OR S
	INCOME TAX OFFICER WARD 33(1) DEETH & V	Respondents
	W D (C) 2222/2022	Respondents
+	W.P.(C) 3223/2023	Petitioner
	AMIT JAIN (HUF)	Pennoner
	Versus	T T T
	INCOME TAX OFFICER WARD 35(1) NEW DEL	
	TV D (C) 22-0/2022	Respondent
+	<u>W.P.(C) 3278/2023</u>	
	SHANTI DEVI CHARITABLE TRUST	Petitioner
	versus	
	INCOME TAX OFFICER & ANR.	Respondents
+	W.P.(C) 3281/2023	
	SUNITA SHARMA	Petitioner
	versus	
	ITO, WARD 36(1), DELHI & ANR.	Respondents
+	W.P.(C) 3396/2023	1
	RAJAT SIKKA (HUF)	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 30(1), NEW DE	LHI
	THE OTHER, WIND 30(1), THE WEEK	Respondent
+	W.P.(C) 3408/2023	Respondent
T	ANCHAL NARANG	Petitioner
		rennonei
	Versus	D 1 4
	ITO WARD 44 6 NEW DELHI	Respondent
	W D (C) 24E0/2022	
+	W.P.(C) 3470/2023	5 0.44
	SEASHELL BUILDSPACES PRIVATE LIMITED	Petitioner
	versus	
	INCOME TAX OFFICER WARD 23(1) DELHI & O	ORS.
		Respondents
+	W.P.(C) 3513/2023	
	GAIN CAPITAL PRIVATE LIMITED	Petitioner
	versus	
	ACIT(OSD) DELHI & ORS.	Respondents
		•





+	W.P.(C) 3533/2023 GAYATRI DHODY	Petitioner
	versus INCOME TAX OFFICER, WARD 29 (1), DELHI ORS.	AND ANR. & Respondents
+	W.P.(C) 3572/2023 GAIN CAPITAL PRIVATE LIMITED versus	Petitioner
	ACIT(OSD), DELHI & ORS.	Respondents
+	W.P.(C) 3573/2023 SONA JOSHI versus	Petitioner
	INCOME TAX OFFICER WARD 60(1) & ORS.	Respondents
+	W.P.(C) 3574/2023 MEENU GOYAL versus INCOME TAX OFFICER WARD 58(3)	Petitioner Respondent
+	W.P.(C) 3618/2023 SUBASH GOYAL HUF versus	Petitioner
	ITO, WARD 36(1), DELHI & ANR.	Respondents
+	W.P.(C) 3668/2023 HARSHIT FINVEST PVT LTD versus	Petitioner
	INCOME TAX OFFICER, WARD-11(1) & ANF	R Respondents
+	W.P.(C) 3672/2023 VINOD GOYAL AND SONS versus ITO, WARD 36(1), DELHI & ANR.	Petitioner Respondents
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W.P.(C) 3728/2023





	ANURADHA KHAN	Petitioner
	versus INCOME TAX OFFICER WARD 28(5) & ORS.	Respondents
+	W.P.(C) 3733/2023 VEEKAY GENERAL INDUSTRIES versus	Petitioner
	UNION OF INDIA & ORS.	Respondent
+	W.P.(C) 3874/2023 YUVRAJ JASGEET SINGH versus	Petitioner
	ASSISTANT COMMISSIONER OF INCOME TAIDELHI & ORS.	X, CIRCLE (34) 1, Respondents
+	W.P.(C) 3875/2023 JEET KAUR versus	Petitioner
	INCOME TAX OFFICER WARD 19(3) NEW DEI	LHI & ORS Respondents
+	W.P.(C) 3878/2023 HARCHARAN SINGH versus	Petitioner
	INCOME TAX OFFICER WARD (35) 1 & ORS.	Respondents
+	W.P.(C) 3895/2023 BONLON INDUSTRIES LTD	Petitioner
	THE DY. COMMISSIONER OF INCOME TAX, ANR.	CIRCLE 4(2) & Respondents
+	W.P.(C) 3908/2023 KANWALJEET KAUR versus	Petitioner
	ASSISTANT COMMISSIONER OF INCOME TA DELHI & ORS.	X CIRCLE (34) 1 Respondents
+	W.P.(C) 3940/2023	

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	M/S SAG INFRASTRUCTURE DEVELOPERS PV	T LTD Petitioner
		remuonei
	versus INCOME TAX OFFICER WARD 22(1) & ANR.	Respondents
+	W.P.(C) 3945/2023	
	RUPIN KHANDPURA	Petitioner
	Versus INCOME TAY OFFICED WARD 29(5) NEW DELI	II & ODC
	INCOME TAX OFFICER WARD 28(5) NEW DELF	Respondents
+	W.P.(C) 4027/2023	respondents
Т	SANTOSH TIMBER TRADING COMPANY LTD	Petitioner
	versus	
	INCOME TAX OFFICER WARD 22(1) DELHI & C	ORS.
	· ,	Respondents
+	W.P.(C) 4038/2023	1
	HIMALAYA POLYTECH PRIVATE LTD	Petitioner
	versus	
	INCOME TAX OFFICER WARD 11(3) DELHI & C	ORS.
		Respondents
+	W.P.(C) 4060/2023	
	SANGEETA VERMA	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 44(1), DELHI &	ANR.
	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	Respondents
+	W.P.(C) 4150/2023	respondents
ı	LALIT GULATI	Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCOME TAX	CIRCLE 28(1)
	DELHI & ORS.	Respondents
+	W.P.(C) 4152/2023	
	ASTERISK INDUSTRIES PRIVATE LIMITED (FO	
	KNOWN AS M/S ASTERISK INFRA PROJECT PV	/T LTD)
		Petitioner
	versus	
	CENTRAL BOARD OF DIRECT TAX & ORS.	Respondents





+	W.P.(C) 4245/2023	
	LALIT GULATI	Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCOME TA	X CIRCLE
	28(1),DELHI & ORS.	Respondents
	20(1),22211 & 312.	respondents
+	W.P.(C) 4257/2023	
·	VIVO APPARELS PRIVATE LIMITED	Petitioner
	versus	····· I cuttoner
	INCOME TAX OFFICER, WARD 26(3) DELHI	& ANR
	INCOME TAX OFFICER, WARD 20(3) DEETI	Respondents
	W.D.(C) 4259/2022	Respondents
+	W.P.(C) 4258/2023	D. 4*4*
	KAMLESH KUMAR GUPTA	Petitioner
	versus	T. CTD CT T 4 (4)
	ASSISTANT COMMISSIONER OFINCOME TA	` '
	ANR.	Respondents
+	W.P.(C) 4326/2023	
	BEST INFRATECH PRIVATE LIMITED	Petitioner
	versus	
	INCOME TAX OFFICER WARD 4(1) AND OR	S & ORS.
	· ,	Respondents
+	W.P.(C) 4341/2023	1
·	AJAY JAIN	Petitioner
	versus	····· I cuttoner
	ASSISTANT COMMISSIONER OF INCOME TA	X CIRCLE
	59(1),DELHI & ORS.	Respondents
	39(1),DELIII & OKS.	Respondents
	W. D. (C) 4275/2022	
+	W.P.(C) 4375/2023	D
	MR SHUBHAM JAIN	Petitioner
	versus	
	THE INCOME TAX OFFICER CIRCLE -28(5), D	
		Respondents
+	W.P.(C) 4376/2023	
	NEERU JAIN	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 29(1), DELHI &	& ORS.
		Respondents





+	W.P.(C) 4378/2023	
	MOULDCRAFT INDIA PVT LTD	Petitioner
	versus	
	DEPUTY COMMISSIONER INCOME TAX AND	ANR
		Respondents
+	W.P.(C) 4405/2023	
·	ALKA GARG	Petitioner
	versus	***************************************
		Respondents
	110, WIND 11(0), BEBIN & THAN	Respondents
+	W.P.(C) 4423/2023 & CM APPL. 16986/2023	
•	ADYCON INFRASTRUCTURES PVT. LTD.	Petitioner
	versus	1 0000000
	UNION OF INDIA & ORS.	Respondents
	errore of free ords.	Respondents
+	W.P.(C) 4574/2023	
'	GIRISH KAPUR	Petitioner
	versus	I cuttoner
	INCOME TAX OFFICER WARD 10(1) DELHI &	ORS
	• •	Respondents
+	W.P.(C) 4584/2023	Respondents
'	LALIT KUMAR SAPRA	Petitioner
	versus	I cuttoffer
	ASSISTANT COMMISSIONER OF INCOME TA	Y CIRCLE 43_1
		Respondents
	DELIII & ANK.	Respondents
+	W.P.(C) 4658/2023 & CM APPL. 39117/2023	
T	VINAY JAIN HUF	Petitioner
		I Chuonci
	versus INCOME TAX OFFICER WARD 43(6) DELHI	& ODS
	INCOME TAX OFFICER WARD 45(0) DELIII	Respondents
		Respondents
+	W.P.(C) 4684/2023	
Т	VAIBHAV JAIN	Petitioner
	vaibha v jain versus	i chuonei
	ASSISTANT COMMISSIONER OF INCOME TA	Y CIRCLE /3/1)
	DELHI & ORS.	• • •
	DELII & UKS.	Respondents





+	W.P.(C) 4786/2023	
	JAYCEE HOUSING PRIVATE LIMITED	Petitioner
	versus	
	CENTRAL BOARD OF DIRECT TAX & ORS.	Respondents
+	W.P.(C) 4787/2023	
	ANANT VIR JAIN	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 59(3), DELHI	& ORS.
		Respondents
+	W.P.(C) 4856/2023	•
	SATISH AGRAWAL	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 59(2), DELHI	& ORS.
		Respondents
+	W.P.(C) 4880/2023	1
	PRADEEP KUMAR JAIN	Petitioner
	versus	*****
	THE ASSISTANT COMMISSIONER OF INCOM	TE TAX CIRCLE
	25(1), DELHI & ANR.	Respondents
	20(2), 2 2222 00 12 (20)	respondent
+	W.P.(C) 4899/2023	
	ROHIT SAHAI	Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCOME TA	AX CIRCLE 52(1)
	DELHI & ANR.	Respondents
		respondents
+	W.P.(C) 4915/2023	
•	NITIN SAXENA	Petitioner
	versus	***************************************
	INCOME TAX OFFICER WARD NO. 49(1), DE	LHI & ANR
		Respondents
+	W.P.(C) 4941/2023 & CM APPL, 307/2024	Respondents
!	SHARAD GARG	Petitioner
	versus	I Cutioner
	ITO, WARD 63(1), DELHI & ANR.	Respondents
	110, WARD 03(1), DELIH & ANK.	Respondents

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W.P.(C) 5123/2023





	LAMBA TRADERS AND ENGINEERS PVT L' versus	ΓD Petitioner
	DEPUTY COMMISSIONER OF INCOME TAX,	
	DELHI & ORS.	Respondents
+	W.P.(C) 5124/2023	D. C.
	PANKAJ VERMA versus	Petitioner
	INCOME TAX OFFICER OF INCOME TAX OF	FICE WARD
	69(1),DELHI & ORS.	Respondents
+	W.P.(C) 5186/2023	
	MANAK CONSULTANTS PRIVATE LIMITED versus	Petitioner
	INCOME TAX OFFICER WARD 16(3) & ANR.	Respondents
+	W.P.(C) 5187/2023	
	SHALINI DAGA	Petitioner
	versus	W. CIDCLE 20(1)
	ASSISTANT COMMISSIONER OF INCOME TADELHI & ANR.	
	DELITI & AINK.	Respondents
+	W.P.(C) 5210/2023	
	BHARAT STEEL CORPORATION	Petitioner
	versus	D 1 .
	UNION OF INDIA & ORS.	Respondents
+	W.P.(C) 5219/2023	
	WHITEFIELDS OVERSEAS LTD	Petitioner
	versus	- ·
	ACIT, CIR 25(1), DELHI	Respondent
+	W.P.(C) 5237/2023	.
	RAKESH KUMAR GOYAL	Petitioner
	versus ITO, WARD 35(5), DELHI & ANR.	Respondents
	110, WIND 33(3), DEDIT & MIN.	respondents

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W.P.(C) 5238/2023





	WHITEFIELDS OVERSEAS LTD	Petitioner
	versus ACIT, CIR 25(1), DELHI & ANR.	Respondents
+	W.P.(C) 5239/2023 BADAL MAHESHWARI	Petitioner
	versus INCOME TAX OFFICER, WARD 58(3), DELHI &	ΔNR
	income in officer, which 30(3), beein &	Respondents
+	W.P.(C) 5251/2023_	respondents
	VANEETA IMPEX PVT LTD	Petitioner
	versus THE ASSTT. COMMISSIONER OF INCOME TAX & ANR	X, CIRCLE 25(1) Respondents
+	W.P.(C) 5265/2023 GYAN CHANDRA MISRA-INSOLVENCY RESO PROFESSIONAL OF TRESCO HOMES PRIVAT	E LIMITED
		Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCOME-TAX DELHI & ORS.	Respondents
+	W.P.(C) 5272/2023 BHARAT FITTINGS AND VALVES	Petitioner
	versus UNION OF INDIA & ORS.	Respondents
+	W.P.(C) 5298/2023 K.H. STEEL CASTING (P) LTD	Petitioner
	versus INCOME TAX OFFICER, WARD 14(1) & ORS.	Respondents
+	W.P.(C) 5311/2023 DHUNNA INVESTMENT P LTD	Petitioner
	versus INCOME TAX OFFICER WARD 7(1) DELHI &	ORS
	INCOME TAX OFFICER WARD /(1) DELHI &	Respondents
+	W.P.(C) 5343/2023_	Respondents

+ <u>W.P.(C) 5343/2023</u> SHARE WISE COMMODITY BROKERS PRIVATE LIMITED

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	Petitioner
versus	1 000000101
ASSISTANT COMMISSIONER OF INCOME TAX DELHI & ORS.	X CIRCLE 22(2) Respondents
W.P.(C) 5369/2023	
K.H. STEEL CASTING (P) LTD	Petitioner
INCOME TAX OFFICER, WARD 14(1) & ORS.	Respondents
W.P.(C) 5371/2023	
PAWAN SINGLA	Petitioner
versus	
INCOME TAX OFFICER WARD 43(6) DELHI &	ORS.
` '	Respondents
W.P.(C) 5390/2023	
YOGEN KHOSLA	Petitioner
versus	D 1 4 .
UNION OF INDIA & ORS.	Respondents
W.P.(C) 5392/2023	
RAJ KUMAR SABHARWAL	Petitioner
versus	_
ACIT, CIR 52(1), NEW DELHI & ANR.	Respondents
W D (C) 5406/2022	
	Petitioner
	I cutioner
	X, CIRCLE INT
TAX 1(1)(2), NEW DELHI & ANR.	Respondents
W.P.(C) 5407/2023	
RAMAYANA ISPAT PVT LTD	Petitioner
versus	
ACIT, CIR 19(1), DELHI & ANR.	Respondents
W.P.(C) 5409/2023	
ONE POINT REALTY PRIVATE LIMITED	Petitioner
versus	
	ASSISTANT COMMISSIONER OF INCOME TAX DELHI & ORS. W.P.(C) 5369/2023 K.H. STEEL CASTING (P) LTD Versus INCOME TAX OFFICER, WARD 14(1) & ORS. W.P.(C) 5371/2023 PAWAN SINGLA VERSUS INCOME TAX OFFICER WARD 43(6) DELHI & W.P.(C) 5390/2023 YOGEN KHOSLA VERSUS UNION OF INDIA & ORS. W.P.(C) 5392/2023 RAJ KUMAR SABHARWAL VERSUS ACIT, CIR 52(1), NEW DELHI & ANR. W.P.(C) 5406/2023 GOURAV BATRA VERSUS ASSISTANT COMMISSIONER OF INCOME TAX 1(1)(2), NEW DELHI & ANR. W.P.(C) 5407/2023 RAMAYANA ISPAT PVT LTD VERSUS ACIT, CIR 19(1), DELHI & ANR. W.P.(C) 5409/2023 ONE POINT REALTY PRIVATE LIMITED





	INCOME TAX OFFICER WARD 19(1), DELHI	& ANR
	THE OTTIOLIC WIND 19(1), BELIN	Respondents
+	W.P.(C) 5410/2023 MAC SOFT TECHNOLOGIES PVT LTD	Petitioner
	versus INCOME TAX OFFICER, WARD 16(1), DELHI	& ORS.
	W. D. (C). 7.407/0000	Respondents
+	W.P.(C) 5427/2023 UDGAM EDUCATION INSTITUTE PVT. LTD	Petitioner
	versus INCOME TAX OFFICER WARD 27(1)	Respondent
+	W.P.(C) 5536/2023 & CM APPL. 21654/2023	
	ABHINAV GOEL	Petitioner
	versus INCOME TAX OFFICER WARD 43(6)	Respondent
+	W.P.(C) 5539/2023 PUBLIC CLOTHING PVT.LTD	Petitioner
	versus NATIONAL FACELESS ASSESSMENT CENTE	RE Respondent
	W D (C) 5835 (0000	
+	W.P.(C) 5725/2023 SADHNA RANI	Petitioner
	versus DEPUTY COMMISSIONER OF INCOME TAX,	CIRCLE 16(1).
	DELHI & ORS.	Respondents
+	W.P.(C) 5727/2023_	
	ATUL KUMAR SAXENA	Petitioner
	versus ASSISTANT COMMISSIONER OF INCOME TA	AX. CIRCLE 70(1).
	DELHI & ORS.	Respondents
+	W.P.(C) 5730/2023	
	RAVI DHINGRA (HUF)	Petitioner
	versus INCOME TAX OFFICER, WARD 28(1), DELHI	& ORS.





	Respondents
W.P.(C) 5734/2023 BRIJ BHUSHAN GUPTA	Petitioner
versus	2 0 1 1 1 1 1 1 1 1
ASSISTANT COMMISSIONER OF INCOME	TAX CIRCLE 59-1) Respondent
W.P.(C) 5760/2023	F
BLSB FINANCIAL SERVICE PRIVATE LIMIT	ΓED Petitioner
versus	
INCOME TAX OFFICER WARD 5(1) & ANR.	Respondents
W.P.(C) 5761/2023 & CM APPL. 417/2024	
PAVEL GARG SONS HUF	Petitioner
versus	
THE INCOME TAX DEPARTMENT	Respondent
W.P.(C) 5781/2023	····· responden
DAVINDER BAJAJ	Petitioner
versus	I cuttoner
INCOME TAX OFFICER, WARD 23(3), DELH	T & ODS
INCOME TAX OFFICER, WARD 25(5), DELII	
W.D.(C) 5795/2022 C. CM ADDI a 22(52/2022	Respondents
W.P.(C) 5785/2023 & CM APPLs. 22652/2023	
B.C. ENTERPRISES	Petitioner
versus	D 1
INCOME TAX OFFICER WARD 58 3 DELHI	Respondent
W.P.(C) 5791/2023	
NAVEEN KUMAR GUPTA	Petitioner
versus	
INCOME TAX OFFICER WARD 47-1 & ANR.	Respondents
W.P.(C) 5791/2023	
NAVEEN KUMAR GUPTA	Petitioner
versus	=
INCOME TAX OFFICER WARD 47-1 & ANR.	Respondents
W.P.(C) 5792/2023	
JINDAL DYECHEM INDUSTRIES PVT. LTD	Datitionar
	I Chuonei
Versus DEDITY COMMISSIONED OF INCOME TAY	CIDCLE
DEPUTY COMMISSIONER OF INCOME TAX	CIKCLE





	13(1),DELHI & ORS.	Respondents
+	W.P.(C) 5869/2023 GSM AUTO SPARES PRIVATE LIMITED versus	Petitioner
	ASSISTANT COMMISSIONER OF INCOME TAX ANR	(OSD) DELHI & Respondents
+	W.P.(C) 5875/2023 SAURAV BANSAL versus	Petitioner
ı	ITO WARD 43(6) DELHI & ANR.	Respondents
+	<u>W.P.(C) 5876/2023</u> VIJAY GARG	Petitioner
	versus ITO WARD 43(6) DELHI & ANR.	Respondents
+	W.P.(C) 5877/2023 AGSONS AGENCIES INDIA PRIVATE LIMITED versus	Petitioner
	INCOME TAX OFFICER WARD 1(1)DELHI & O	RS Respondents
+	W.P.(C) 5884/2023 RITIKA GARG	Petitioner
	versus ACIT CIRCLE 43(1) DELHI & ANR.	Respondents
+	W.P.(C) 5886/2023 RITIKA GARG versus	Petitioner
	ACIT CIRCLE 43(1) DELHI & ANR.	Respondents
+	W.P.(C) 5887/2023 PAYAL BANSAL	Petitioner
	versus ITO WARD 43(6) DELHI & ANR.	Respondents
+	W.P.(C) 5888/2023 MEENA CHAWLA	Petitioner

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versus

	versus	NID AND
	INCOME TAX OFFICER WARD 61 (1) DELHI A	
		Respondents
+	W.P.(C) 5891/2023	
	MAHESH KUMAR MANI	Petitioner
	versus	
	ACIT CIRCLE 28(1) DELHI & ANR.	Respondents
		-
+	W.P.(C) 5892/2023	
	HIMANK GARG	Petitioner
	versus	
	ITO WARD 43(6) DELHI & ANR.	Respondents
	TIO WIND 13(0) BEETING.	respondents
+	W.P.(C) 5894/2023	
'	GSM AUTO SPARES PRIVATE LIMITED	Petitioner
		I cutioner
	Versus	/ (OCD) DEI III 0-
	ASSISTANT COMMISSIONER OF INCOME TAX	, ,
	ANR.	Respondents
	W D (C) 5005/2022	
+	<u>W.P.(C) 5895/2023</u>	75 . 4.4
	ASHA GARG	Petitioner
	versus	
	INCOME TAX OFFICER AND OTHERS	Respondents
+	W.P.(C) 5896/2023	
	VIJAY GARG	Petitioner
	versus	
	ITO WARD 43(6) DELHI & ANR.	Respondents
		-
+	W.P.(C) 5918/2023	
	GAURI AGGARWAL	Petitioner
	versus	
	INCOME TAX OFFICER WARD 49(1), DELHI	Respondent
	THE OTHER WIND 15(1), BEBIN	Respondent
+	W.P.(C) 5962/2023	
丁	VMVS TEXTILES PRIVATE LIMITED	Petitioner
		i chuonei
	Versus INCOME TAY OFFICED WADD 26(1) & AND	Dognandanta
	INCOME TAX OFFICER WARD 26(1) & ANR.	Kespondents





+	<u>W.P.(C) 5964/2023</u> ARUNA ANEJA	Petitioner
		Pennoner
	versus INCOME TAX OFFICER, WARD 44-6 & ANR.	Respondents
+	<u>W.P.(C) 5975/2023</u> MADHUR KABRA	Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCOME TA DELHI & ORS.	X, CIRCLE 10(1) Respondents
+	W.P.(C) 5992/2023	-
	BRICKHICKS BUILDTECH PRIVATED LIMITI	ED Petitioner
	versus INCOME-TAX OFFICER WARD 16-3, NEW DE	LHI AND ORS Respondents
+	W.P.(C) 5999/2023	Respondents
Т	BLSB FINANCIAL SERVICE PRIVATE LIMITE	ED Petitioner
	Versus	AND
	INCOME TAX OFFICER WARD 5(1), DELHI &	
	W. D. (C). (000/2022	Respondent
+	<u>W.P.(C) 6008/2023</u> BHARAT BHUSHAN HUF	Petitioner
	versus ITO WARD 36(1) DELHI & ANR.	Respondents
+	W.P.(C) 6038/2023	
1	RAJ POLYBAGS PRIVATE LIMITED	Petitioner
	versus	I cuttoner
	INCOME TAX OFFICER WARD 21(1) & ORS.	Respondents
+	W.P.(C) 6041/2023	
	ADITYA LOOMBA	Petitioner
	versus UNION OF INDIA AND ANR.	Respondents
+	W.P.(C) 6042/2023 SE FINVEST PRIVATE LIMITED	Petitioner

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versus

	VCISUS	
	ASSISTANT COMMISSIONER OF INC DELHI AND ORS.	OME TAX,CIRCLE 22(2), Respondents
+	W.P.(C) 6046/2023	
	JINDAL FINANCIAL AND INVESTME	NTS SERVICES
		Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INC	OME TAX, CIRCLE 52(1),
	DELHI & ORS.	Respondents
		1
+	W.P.(C) 6053/2023	
	BRIJ BHUSHAN GUPTA	Petitioner
	versus	I controller
	ASSISTANT COMMISSIONER OF INC	COME TAX CIRCLE 59-1
	ABBISTANT COMMISSIONER OF THE	Respondent
+	W.P.(C) 6147/2023	Respondent
Т	BEE KAY WIRES PVT. LTD.	Petitioner
		I cuttoner
	versus	DELTH & ODG
	INCOME TAX OFFICER, WARD 4(1), I	
	W. D. (C) (1.40/2022	Respondents
+	W.P.(C) 6148/2023	D
	MUKESH GUPTA	Petitioner
	versus	
	NATIONAL FACELESS ASSESSMENT	
		Respondent
+	W.P.(C) 6150/2023	
	NARESH KUMAR HUF	Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INC	OME TAX CIRCLE43(1),
	DELHI & ORS.	Respondents
+	W.P.(C) 6151/2023	
	AJAY AND SONS HUF	Petitioner
	versus	
	INCOME TAX OFFICER WARD 58(3) I	DELHI & ANR.
		Respondents
+	W.P.(C) 6152/2023	22F 230220
•	SUNAYANA MALHOTRA	Petitioner

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versus





	INCOME TAX OFFICER, WARD 44-6 & ANR	Respondents
+	W.P.(C) 6156/2023	
Т	ARTISTIC FINANCE PVT LTD	Petitioner
	versus	_
	ITO WARD 3(1) DELHI & ANR.	Respondents
+	W.P.(C) 6158/2023	
	PRET STUDY BY JANAK FASHIONS PVT. LTD.	Petitioner
	versus	
	NATIONAL FACELESS ASSESSMENT CENTRE	Respondent
+	W.P.(C) 6161/2023	
	RAM KALI	Petitioner
	versus	I cuttoner
	ASSISTANT COMMISSIONER OF INCOME TAX	CIRCLE 43(1)
		Respondents
+	W.P.(C) 6163/2023	respondents
'	RAJESH LOOMBA	Petitioner
	versus	i cuttoner
	UNION OF INDIA AND ANR	Respondents
+	W.P.(C) 6166/2023	
ı	HARISH KUMAR ANEJA HUF	Petitioner
	versus	I cuttoffer
	INCOME TAX OFFICER WARD 44(6), DELHI &	ANR
	THE OTTICER WIND THOS, BEETING	Respondents
+	W.P.(C) 6168/2023 & CM APPL. 51069/2023	respondents
'	VISUAL TECHNOLOGIES INDIA PVT LTD	Petitioner
	versus	***************************************
	UNION OF INDIA & ORS.	Respondent
	W. D. (C). (150/2022	
+	W.P.(C) 6178/2023	D. 4'4'
	NOUVELLE SECURITIES PVT LTD	Petitioner
	Versus	D 1 4 -
	INCOME TAX OFFICER & ORS.	Respondents
+	W.P.(C) 6185/2023 & CM APPL. 24315/2023	
	PRANAY ANEJA	Petitioner





versus ASSTT CIT, CIR 28(1), DELHI & ANR. Respondents W.P.(C) 6186/2023 ANUPAMA HARIBANSH CHOUDHARY Petitioner versus NATIONAL FACELESS ASSESSMENT CENTRE Respondent W.P.(C) 6187/2023 B L HEALTH AND SAFETY PVT LTD Petitioner versus ITO, WARD 4(1), DELHI & ANR. Respondents W.P.(C) 6227/2023 MOHAN SINGH CHAUHAN Petitioner versus INCOME TAX OFFICER WARD 44(1) DELHI & ORS. Respondents W.P.(C) 6230/2023 DAYAL FINSEC LTD Petitioner versus UNION OF INDIA & ORS. Respondents W.P.(C) 6259/2023 KAUSHAL KUMAR HUF Petitioner versus INCOME TAX OFFICER WARD 43(6), DELHI & ORS. Respondents W.P.(C) 6264/2023 **B.C.ENTERPRISES** Petitioner INCOME TAX OFFICER WARD 58(3) Respondent W.P.(C) 6266/2023 SUNNY AGGARWAL Petitioner versus INCOME TAX OFFICER, WARD 45(1), DELHI & ANR. Respondents

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+	W.P.(C) 6270/2023	
	BHANU DOGRA	Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCOME TA	AX CIRCLE 49 (1)
	& ANR.	Respondents
+	W.P.(C) 6273/2023	
Т	WELCOME SHOES PVT LTD	Petitioner
	versus	I Cutioner
	INCOME TAX OFFICER, WARD 27(1), DELHI	& ORS
		Respondents
+	W.P.(C) 6274/2023	····· respondence
·	TRIPLE ESS INFRASTRUCTURE PRIVATE LI	MITED Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCOME TA	AX, CIRCLE 25(1),
	DELHI & ORS.	Respondents
		•
+	W.P.(C) 6277/2023	
	B.C.ENTERPRISES	Petitioner
	versus	
	INCOME TAX OFFICER WARD 58(3) DELHI	Respondent
+	W.P.(C) 6278/2023	
	MS GOLDSTAR FOOTWEARS PVT LTD	Petitioner
	versus	
	NATIONAL FACELESS ASSESSMENT CENTE	
		Respondent
+	W.P.(C) 6279/2023	75 . (1.1
	ABHIRUCHI BUILDWELL PVT. LTD	Petitioner
	Versus	D 1 4
	INCOME TAX OFFICER, WARD (1)& ANR.	Respondents
	W D (C) 6280/2022	
+	W.P.(C) 6280/2023 GREENBERRY NANDINI RKG PRIVATE LIM	ITED Datitionar
	versus	TTED I CHUOICI
	INCOME TAX OFFICER, WARD 10(3), DELHI	& ORS
	THEOME 171X OFFICER, WARD 10(3), DELIII	Respondents
+	W.P.(C) 6282/2023	Respondents
•	GREENBERRY NANDINI RKG PRIVATE LIM	ITED Petitioner

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	versus	
	INCOME TAX OFFICER, WARD 10(3), DELH	I & ORS.
	, , , , , , , , , , , , , , , , , , , ,	Respondents
+	W.P.(C) 6410/2023	1
	MIDAS GLOBAL SECURITIES LIMITED	Petitioner
	versus	······ 1 Cuttoner
	INCOME TAX OFFICER, WARD 17(1),DELHI	Sr ∩PS
	INCOME TAX OFFICER, WARD 17(1),DELIII	
	W.D.(C) (411/2022	Respondents
+	W.P.(C) 6411/2023	
	M/S DISHA OVER SEAS PVT LTD THROUGH	
		Petitioner
	versus	
	INCOME TAX OFFICER WARD 7 (1) DELHI	AND OTHERS
		Respondents
+	W.P.(C) 6415/2023 & CM APPLs. 25285/2023	<u>& 39104/2023</u>
	HARIS MOHAMMAD	Petitioner
	versus	
	INCOME TAX OFFICER WARD 63(1) DELHI	& ANR
	THE STITLE OF THE SECTION OF (1) BEBLIE	Respondents
+	W.P.(C) 6416/2023	Respondents
ı	AMIT JAIN	Petitioner
		I cutioner
	Versus	0 ODG
	INCOME TAX OFFICER WARD 44(1)DELHI	
		Respondents
+	W.P.(C) 6417/2023	
	KESRI STEELS LTD	Petitioner
	versus	
	DCIT CIR 13(1) DELHI & ANR.	Respondent
	W.D.(C) (420/2022	
+	W.P.(C) 6420/2023	D .''.'
	SHIV KUMAR GUPTA –HUF	Petitioner
	versus	
	INCOME TAX OFFICER WARD 58 (7), DELI	HI AND ANR.
		Respondents
+	W.P.(C) 6421/2023	
	SHRIDHAR FINANCIAL SERVICES LIMITED) Petitioner

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versus

INCOME TAX OFFICER, WARD 23(3), DELHI & ORS.





		Respondents
+	W.P.(C) 6422/2023 DHARAMBIR AHUJA AND SONS HUF	Petitioner
	versus	I cutioner
	INCOME TAX OFFICER, WARD-49(1), DELHI	& ANR.
		Respondents
+	W.P.(C) 6423/2023 ARTISTIC FINANCE PVT LTD	Petitioner
	versus	
	ITO WARD 3(1) DELHI & ANR.	Respondents
+	W.P.(C) 6424/2023	
	GIRISH AHUJA	Petitioner
	versus INCOME TAX OFFICER, WARD 49(1), NEW D	NEI HI & AND
	INCOME TAX OFFICER, WARD 49(1), NEW L	Respondents
+	W.P.(C) 6426/2023	T
	SHERUL INSULATION PRIVATE LIMITED	Petitioner
	versus	0.000
	INCOME TAX OFFICER WARD 23(1), DELHI	
+	W.P.(C) 6427/2023	Respondents
1	BHOLE NATH FOODS LIMITED	Petitioner
	versus	
	DEPUTY COMMISSIONER OF INCOME TAX,	* * *
	NEW DELHI & ANR.	Respondents
+	W.P.(C) 6432/2023	
	RATHI STEEL AND POWER LTD	Petitioner
	versus	
	UNION OF INDIA AND ANR.	Respondents
+	W.P.(C) 6433/2023	
	BHARAT BHUSHAN BANSAL	Petitioner
	Versus	Dagnandanta
	ACIT CIRCLE 43(1) DELHI & ANR.	Respondents

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W.P.(C) 6515/2023





	ANIL KUMAR SOMANI	Petitioner
	versus	
	NATIONAL FACELESS ASSESSMENT CENTR	E, DELHI
		Respondent
+	W.P.(C) 6520/2023	r
'	MAMTA GIRDHAR	Petitioner
		Pennonei
	versus	
	INCOME TAX OFFICER, WARD 72 (1), DELHI	& ANR.
		Respondents
+	W.P.(C) 6525/2023	1
	AMIT GUPTA	Petitioner
		I Chilonel
	versus	
	INCOME TAX OFFICER, WARD36(1), DELHI &	z ANR.
		Respondents
+	W.P.(C) 6526/2023	1
	SACHIN GIRDHAR	Petitioner
		I cutioner
	versus	0 4 3 4 70
	INCOME TAX OFFICER, WARD 44(6), DELHI &	
		Respondents
+	W.P.(C) 6531/2023	
	ABHISHEK ARORA	Petitioner
	versus	I chilonel
		V CIDCLE 50(1)
	ASSISTANT COMMISSIONER OF INCOME TA	
	DELHI & ANR.	Respondents
+	W.P.(C) 6560/2023	
	SHRI KARSHNI METALS PVT. LTD.	Petitioner
		I cutioner
	versus	o o D a
	INCOME TAX OFFICER, WARD 23(3), DELHI &	
		Respondents
+	W.P.(C) 6561/2023	
	ABHINAV AGGARWAL	Petitioner
	versus	***************************************
		AND
	INCOME TAX OFFICER WARD 71(3) DELHI &	
		Respondents
+	W.P.(C) 6620/2023	
	ANIL MITTAL	Petitioner

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versus





	ASSISTANT COMMISSIONER OF INCOME TAXORS.	WARD 63 1 & Respondents
	III D (C) ((22/2022 0 CM A DDI 240/2024	
+	W.P.(C) 6622/2023 & CM APPL. 348/2024	TD
	RAJESH GUPTA	Petitioner
	versus	
	INCOME TAX OFFICER WARD 62 1 DELHI	Respondent
+	W.P.(C) 6624/2023	
	REENA KUMARI	Petitioner
	versus	
	INCOME TAX OFFICER WARD 30 5 NEW DELH	II
	INCOME TAM OFFICER WARD 30 3 NEW DEEP	
	III D (C) ((20/2022	Respondent
+	W.P.(C) 6630/2023	
	RUHIL PROMOTERS PVT.LTD	Petitioner
	versus	
	NATIONAL FACELESS ASSESSMENT CENTRE	, DELHI
		Respondent
+	W.P.(C) 6632/2023	r
'	RUHIL PROMOTERS PVT.LTD	Petitioner
		I Cuttoffer
	Versus	DELIII
	NATIONAL FACELESS ASSESSMENT CENTRE	
		Respondent
+	W.P.(C) 6634/2023	
	MALHOTRA CABLES PVT LTD	Petitioner
	versus	
	DCIT CIRCLE 16(1) DELHI & ANR.	Respondents
	Dell'entelle 10(1) bellin a livit.	Respondents
	W.D.(C) ((2(12022	
+	W.P.(C) 6636/2023	TIPD D
	SABHARWAL PROPERTIES INDUSTRIES PVT.	LTD Petitioner
	versus	
	INCOME TAX OFFICER, WARD 22-1 & ANR.	Respondents
		_
+	W.P.(C) 6646/2023	
	RAJ LAXMI REALTORS PRIVATE LTD	Petitioner
	versus	1 00000101
		Dagmandage
	INCOME TAX OFFICER WARD 21(1) DELHI	Kespondent





+	W.P.(C) 6649/2023 AKSHAT AGGARWAL	Petitioner
	versus INCOME TAX OFFICER, WARD 48-1 & ANR.	Respondents
+	W.P.(C) 6654/2023 GUPTA AUTO IMPEX versus	Petitioner
	INCOME TAX OFFICER WARD 58 3 DELHI &	ANR Respondents
+	W.P.(C) 6659/2023 UNISEX TRADELINK PRIVATE LIMITED	Petitioner
	versus UNION OF INDIA AND ANR.	Respondents
+	<u>W.P.(C) 6662/2023</u> SUDHIR KUMAR GOYAL	Petitioner
	Versus ASSISTANT COMMISSIONER OF INCOME TA ANR.	AX WARD 51 (1) & Respondents
+	W.P.(C) 6663/2023 KOPERTEK METALS PVT LTD	Petitioner
	versus DCIT CIRCLE 13(1) DELHI & ANR.	Respondents
+	W.P.(C) 6665/2023 RADHIKA GUPTA	Petitioner
	versus ACIT CIRCLE 28(1) DELHI & ANR.	Respondents
+	W.P.(C) 6675/2023 GUPTA AUTO IMPEX	Petitioner
	versus INCOME TAX OFFICER WARD 58 3 DELHI &	
+	W.P.(C) 6691/2023	Respondents





	SATISH KUMAR MITTAL	Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCOME TO	4X WARD 63 1 &
	ORS.	Respondents
	ORD.	Respondents
+	W.P.(C) 6752/2023	
Т	VIVEK NANDA	Petitioner
	,	Petitionei
	Versus	0 ODC
	INCOME TAX OFFICER, WARD 25(1), DELHI	
	TTI D (C) (=10,10,000	Respondents
+	W.P.(C) 6753/2023	
	NORTHEND FOODS MARKETING PVT. LTD.	Petitioner
	versus	
	DCIT, CIRCLE - 16(1), DELHI	Respondent
+	W.P.(C) 6754/2023	
	ASHLAR COMMODITIES PRIVATE LIMITED	Petitioner
	versus	
	UNION OF INDIA & ORS.	Respondents
		-
+	W.P.(C) 6755/2023	
	SAURABH AGGARWAL	Petitioner
	versus	
	UNION OF INDIA & ORS.	Respondents
	eritery of hybrid to one.	respondents
+	W.P.(C) 6758/2023	
•	RAJ LAXMI REALTORS PRIVATE LTD	Petitioner
	versus	i cuttonei
	INCOME TAX OFFICER WARD 21(1) DELHI	Respondent
	INCOME TAX OFFICER WARD 21(1) DEETH	Respondent
	W D (C) 6762/2023	
+	<u>W.P.(C) 6762/2023</u> GARIMA CAPITAL PVT. LTD	Datitionan
		Petitioner
	Versus	0 ODC
	INCOME TAX OFFICER, WARD 10(1), DELHI	
	III D (C) (E(E)AACA	Respondents
+	W.P.(C) 6765/2023	75
	SVAM SOFTWARE LIMITED	Petitioner

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versus





	INCOME TAX OFFICER, WARD 22(3),DELHI	& ORS Respondents
+	W.P.(C) 6766/2023	r I
	M/S CHANDRAMAULI BUILDCON PRIVATE	LIMITED
		Petitioner
	versus	
	INCOME TAX OFFICER WARD-6(1), DELHI	
		Respondent
+	W.P.(C) 6767/2023_	r
	AGLOW FINANCIAL SERVICES PRIVATE LI	MITED Petitioner
	versus	.,,,
	INCOME TAX OFFICER, WARD 1(1), DELHI &	& ORS.
	1(1), 22211	Respondents
		Respondents
+	W.P.(C) 6770/2023	
	M/S CHANDRAMAULI BUILDCON PRIVATE	LIMITED
		Petitioner
	versus	····· I comoner
	INCOME TAX OFFICER WARD-6(1), DELHI	Respondent
	THE OTTION WIND 6(1), BEETI	respondent
+	W.P.(C) 6781/2023	
	CHRISHMATIC DEVELOPERS PRIVATE LIM	ITED Petitioner
	versus	
	INCOME TAX OFFICER, WARD 6(1), DELHI &	& ORS.
		Respondents
+	W.P.(C) 6792/2023	
	RAJ NANDINI BUILDTECH LTD	Petitioner
	versus	
	INCOME TAX OFFICER WARD 21(1) DELHI	Respondent
+	W.P.(C) 6795/2023	
	KHETTERPAL HOTELS PRIVATE LIMITED	Petitioner
	versus	
	INCOME TAX OFFICER WARD 14(3), DELHI	& ORS.
		Respondents
+	W.P.(C) 6801/2023	
	AMAN TRADERS PRIVATE LIMITED	Petitioner

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versus





	UNION OF INDIA &	& ORS.	Respondents
+	W.P.(C) 6807/2023 VIVEK NANDA		Petitioner
		cer, WARD 25(1), DELHI	& ORS Respondents
+	W.P.(C) 6849/2023		•
	ver	ERVICES PRIVATE LIMIT sus	
	INCOME TAX OFFICE	CER WARD-16(3) & ANR.	Respondents
+		FESTYLE PRIVATE LIMI	TED Petitioner
		IONER OF INCOME TAX	CIRCLE Respondents
+	W.P.(C) 6945/2023 NOVELL BUILDWE		Petitioner
		CER, WARD 52(1), DELHI	& ORS Respondents
+	W.P.(C) 6959/2023 PRALEEN CHOPRA	rsus	Petitioner
		ISSIONER OF INCOME TA	
+	W.P.(C) 6971/2023		Respondent
	LUV BHARDWAJ ver	rsus	Petitioner
	DEPUTY COMMISS	IONER OF INCOME TAX,	Respondent
+	W.P.(C) 6973/2023 SHUBHRA MITTAL	rsus	Petitioner
	ASSISTANT COMM	ISSIONER OF INCOME T	
1	ORS. W. D. (C) 6075/2023		Respondents

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	POOJA PRAVEEN WADHWA	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 29(1), DELHI	AND ORS.
		Respondents
+	W.P.(C) 6994/2023	
	RITU JAIN	Petitioner
	versus	AE TAN CID CLE
	THE ASSISTANT COMMISSIONER OF INCOM	•
	52(1), DELHI & ORS.	Respondents
+	W.P.(C) 7011/2023	
·	SYNERGY PETRO PRODUCTS PRIVATE LIM	ITED Petitioner
	versus	
	UNION OF INDIA & ORS.	Respondents
+	W.P.(C) 7030/2023	D. CC
	MADHU GOYAL	Petitioner
	versus ASSISTANT COMMISSIONER OF INCOME TA	ΔΥ WΔRD 35 1 &
		espondents
		F
+	W.P.(C) 7051/2023	
	SUSHIL KUMAR AGGARWAL	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 45(1), DELHI	
+	W.P.(C) 7060/2023	Respondents
Т	JAPNA ESTATES PVT. LTD.	Petitioner
	versus	I cuttoffer
	INCOME TAX OFFICER, WARD 13(1) & ANR	Respondents
		_
+	W.P.(C) 7061/2023	
	DIGNITY MERCHANTS PRIVATE LIMITED	Petitioner
	versus INCOME TAX OFFICER WARD 7 1 DELHI	Respondent
	INCOME TAX OFFICER WARD / I DELII	Respondent
+	W.P.(C) 7073/2023	
	SUBHASH CHANDER KATHURIA	Petitioner





versus INCOME TAX OFFICER & ORS. Respondents W.P.(C) 7075/2023 SUNSHINE BUILDING SOLUTIONS PRIVATE LIMITED Petitioner versus INCOME TAX OFFICER WARD 24(1) DELHI & ORS. Respondents W.P.(C) 7076/2023 **BK KHULLAR AND SONS** Petitioner versus INCOME TAX OFFICER AND ANR Respondents W.P.(C) 7078/2023 PREMIUM INFRACON PRIVATE LIMITED Petitioner versus INCOME TAX OFFICER, WARD 20(1), DELHI & ORS. Respondents W.P.(C) 7089/2023 CHRISHMATIC DEVELOPERS PRIVATE LIMITED Petitioner versus INCOME TAX OFFICER, WARD 6(1), DELHI & ORS. Respondents W.P.(C) 7161/2023 +PRATISHTHA GARG Petitioner versus DY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 28, NEW DELHI & ORS. Respondents W.P.(C) 7164/2023 MOHINDERJIT SINGH KOCHHAR Petitioner versus UNION OF INDIA THROUGH THE SECRETARY & ORS. Respondents

PCG FINVEST LIMITED (FORMERLY KNOWN AS SUBHRA

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W.P.(C) 7166/2023





	FINVEST (INDIA) LTD)	Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCOME TA	AX, CIRCLE 22(2),
	DELHI & ORS.	Respondents
	W D (C) 7172/2022	
+	W.P.(C) 7172/2023	D. 4.4.
	DOLPHIN MART PRIVATE LIMITED	Petitioner
	versus	0.000
	INCOME TAX OFFICER, WARD 7 (1), DELHI	
		Respondents
+	W.P.(C) 7213/2023	
	HARI MOHAN SHARMA	Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCOME TA	AX,
	CIRCLE-61(1),DELHI & ORS.	Respondents
		1
+	W.P.(C) 7258/2023	
·	CHANDRAMAULI ESTATES PVT LTD	Petitioner
	versus	i cuttonei
	INCOME TAX OFFICER AND ANR	Respondents
	INCOME THE OFFICER AND ANK	Respondents
+	W.P.(C) 7263/2023	
T	SUNSTAR BUILDERS PVT LTD	Petitioner
		Petitionei
	Versus	D 1 4
	INCOME TAX OFFICER AND OTHERS	Respondents
+	W.P.(C) 7264/2023	
	PAWAN GOYAL	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 10(3)	Respondent
		r
+	W.P.(C) 7273/2023	
'	RICHFIELD INDUSTRIES PRIVATE LIMITED	Petitioner
	versus	I cuttoffer
	DEPUTY COMMISSIONER OF INCOME TAX,	Dognandant
	DEFUTT COMMISSIONER OF INCOME TAX,	Respondent
+	W.P.(C) 7296/2023	
	RANGOLI INTERNATIONAL PVT. LTD.	Petitioner
	versus	
	DEPUTY COMMISSIONER OF INCOME TAX,	Respondent
		2100P 31100110





W.P.(C) 73	5 <u>29/2025</u> SH KUMAR	Petitioner
SII. DINES	versus	I CHHOHOI
INCOME 7	CAX OFFICER WARD 34 (1)	NEW DELHI & ANR.
	· · ·	Respondents
W.P.(C) 73	344/2023	
SHRI GIRI	RAJ STEELS PVT. LTD.	Petitioner
	versus	DELTH 0 ODG
NCOME 1	CAX OFFICER, WARD 23(3)	
W D (C) 72	891/2022	Respondents
W.P.(C) 73	<u>81/2025</u> AN GOYAL (HUF)	Petitioner
INIU WION	versus	I CHUUHU
UNION OF	FINDIA AND ANR.	Respondents
,1,101, 01		2105p 31105
W.P.(C) 73	383/2023_	
PAWAN G	OYAL	Petitioner
	versus	
NCOME 7	TAX OFFICER, WARD 10(3)	, DELHI Respondent
W.P.(C) 73	388/2023_	
CHHAVI A	AGARWAL	Petitioner
	versus	
NCOME 7	CAX OFFICER, WARD-28(5)	, DELHI Respondent
W.P.(C) 73	392/2023_	
SURPLUS	INFOTECH PRIVATE LIMI	TED Petitioner
	versus	
NCOME 7	CAX OFFICER WARD 24 1	Respondent
W.P.(C) 75	519/2023	
	INVESTMENTS PVT. LTD.	Petitioner
	versus	
UNION OF	FINDIA AND ANR.	Respondents
W D (C) 75	554/2023 & CM APPL. 2930	1/2023
JYOTI CH		Petitioner
	versus	I cuttoner
INCOME 7	CAX OFFICER WARD 6(1)	DELHI & ORS.
	3 3(1)	Respondents
W D (C) 75	70/2022	T

W.P.(C) 7579/2023 + This is a digitally signed order.





..... Respondents

NARESH KUMAR Petitioner versus ASSISTANT COMMISSIONER OF INCOME TAX. CENTRAL CIRCLE 34 & ORS. Respondents W.P.(C) 7601/2023 KAWAL KUMAR Petitioner versus ASSISTANT COMMISSIONER OF INCOME TAX & ORS. Respondents W.P.(C) 7674/2023 MIST AVENUE PRIVATE LIMITED Petitioner versus INCOME TAX OFFICER & ANR. Respondents W.P.(C) 8564/2023 PIUSH GUPTA Petitioner

NATIONAL FACELESS ASSESSMENT CENTRE & ANR.

Present: Counsel for the Assessee:

versus

Dr. Rakesh Gupta with Mr. Somil Agarwal and Mr. Dushyant, Advs.; Mr. Bharat Beriwal and Ms. Bhawana Chauhan, Advs.; Mr. Ved Kumar Jain,. Mr. Nischay Kantoor, Ms. Sonia Dudeja and Mr. Animesh Triparthi, Advs.; Mr. Kapil Goel and Mr. Sandeep Goel, Advs.; Mr. T.M. Shivakumar, Ms. Kirti Kishore, Ms. Sanjana and Ms. Ritu, Advs.; Mr. Venketesh Chaurasia, Ms. Rano Jain and Ms. Renu Arora Kamra, Advs.; Ms. Astha Chhabra, Adv.; Mr. Ashish Garg, Adv.; Mr. Saurabh D Karan Singh, Adv.; Mr. Mayank Pachauri, Adv.; Mr. Arvind Kumar, Adv.; Mr. Rahul Malhotra and Ms. Shruti Gupta, Advs.: Ms. Mahe Zehra, Adv.: Mr. Imran Khan, Adv.: Mr. Amitabh and Mr. Anand, Advs.; Mr. Ruchesh Sinha and Ms. Monalisa Maity, Advs.; Ms. Smriti Sahay, Adv.; Mr. Gautam Jain, Mr. Piyush Kumar Kamal and Mr. Manish Yadav, Advs.; Mr. Amol Sinha, Mr. Kshitij Garg and Mr. Arjun Singh Kadian, Advs.; Mr. Deepanshu Jain and Mr. Shaantanu Jain, Advs.; Mr. Shrey Chakroborty and Ms. Pragati Singh, Advs.; Mr. Udit Sharma, Adv. Mr. Rajiv Bahl and Mr. S.P. Srivastava, Advs.; Mr. Himanshu Aggarwal, Adv.; Mr. Nitin Gulati, Adv.; Mr. Mayank Pachauri, Adv.; Mr. Vidhan Jain, Adv.; Mr. Deepak Singh Thakur, Adv.; Mr. Samarth

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Chaudhari, Adv.; Mr. Shashank Upadhyay and Mr. Shekhar Gupta, Advs.; Mr. Prashant Shukla, Adv.; Mr. Ajay Wadhwa and Ms. Ragini Handa, Advsf.; Mr. Rajeev Sharma, Adv.; Mr. Rites Goel, Adv.; Mr. Varun Nagrath and Mr. Shubham Singh, Advs.; Mr. Ankit Kumar Sinha, Adv.; Mr. Abhishek Garg, Mr. Yash Gajha and Mr. Ranesh Mankotia, Advs.; Mr. P Roychaudhuri and Mr. Gagan Gupta, Advs.; Mr. Shivam Yadav, Adv.. for assessee

Counsel for the Revenue/UOI:

Mr. Abhishek Maratha, Sr. Standing Counsel with Ms. Nupur Sharma, Adv.; Mr. Niraj Kumar, Sr. Standing Counsel; Mr. Vinish Phogat, Sr. Standing Counsel; Mr. Akash Vajpai, Adv.; Ms. Bakshi Vinita, Sr. Standing Counsel; Mr. Sushil Kumar Pandey, Sr. Standing Counsel; Mr. Ruchir Bhatti, Sr. Standing Counsel with Ms. Deeksha Gupta, Adv.;, Ms. Ritu Reniwal, Sr. Standing Counsel; Mr. Vipul Agrawal, Sr. Standing Counsel alongwith Mr. Gibran Naushad and Ms. Sakashi Shairwal, Advocates; Mr. Hemant Kumar Yadav, Sr. Standing Counsel; Mr. Ashish Batra, Sr. Standing Counsel; Mr. Honey Jain, Sr. Standing Counsel; Mr. Puneet Rai, Sr. Standing Counsel alongwith Mr. Ashvini Kumar and Mr. Rishabh Nangia, Advs.; Mr. Sunil Agarwal, Sr. Standing Counsel with Mr. Shivansh B Pandya and Mr. Utkarsh Tiwari, Advs.; Mr. Sanjay Kumar, Sr. Standing Counsel with Ms. Easha, Adv.; Mr,. Aseem Chawla, Sr. Standing Counsel with Mr. Aditya Gupta, Adv.; Mr. Kavindra Gill, Sr. Standing Counsel; Mr. Bhagwan Swarup Shukla, Sr. Standing Counsel with Ms. Sunita Shukla, Adv.; Ms. Radhika Puri and Mr. Zoheb Hossain, Advs.; Mr. Shlok Chandra, Sr. Standing Counsel with Ms. Madhavi Shukla and Ms. Pooja Sarkar, Advs.; Mr. Arun Aggarwal, Adv.; Mr. Shivam Saini, and Mr. Praful Rawat, Advs.; Mr. Manish Verma, Adv.; Mr. N. K. Aggarwal, Sr. Standing Counsel; Mr. Sandeep Vishnu, Sr. Standing Counsel; Mr. Ankit Raj, Mr. Shashank Shekhar and Mr. Rajnish Kumar, Advs.; Ms. Sonal Singh and Mr. Anmol Adhrit, Advs.; Ms. Richa Dhawan, Sr. Standing Counsel with Ms. Sreya Manjari and Mr. Anuj Chaturvedi, Advs.; Mr. Gaurav Gupta, Sr. Standing Counsel with Mr. Shivendra Singh, Mr. Puneet Singhal and Ms. Mahima Garg, Advs.; Mr. Rajesh Kumar with Ms. Mishika Pandita, Advs.; Ms. Anju Bhushan Gupta, Sr. Standing Counsel with Mr. Aditya Goel, Adv.; Mr. Shailendera Singh, Sr. Standing Counsel with Ms. Anuja Pethia and Ms. Dacchita Shahi, Advs.; Mr. Rishabh Nigam, Adv.; Mr. Jatin Singh, Adv.; Ms. Archana Gaur and Ms. Ridhima Gaur, Advs. for UOI.





CORAM: SH. SANJAY KUMAR SHARMA, REGISTRAR ORDER 04.01.2024

Today's Court proceedings are conducted through physical/hybrid mode.

It is submitted by counsel for parties that the broad grounds have already been identified by the Hon'ble Court vide order dated 10.01.2023 passed in the lead matter bearing W.P (C). No. 262/2023, and the issues/grounds as raised in the above said petition are involved in all the connected batch matters.

It is further submitted by counsel for the parties that in some of the writ petitions where other issues are involved, cannot be identified separately and the same will be agitated before the Hon'ble Court at the time of hearing.

As per office report, in accordance with the time frame given by the Hon'ble Court, vide order dated 12.12.2023, nothing has been filed by the parties in the following writ petitions:

W.P.(C) 16664/2022	W.P.(C) 4060/2023	W.P.(C) 5869/2023	W.P.(C) 6279/2023
W.P.(C) 5632/2023	W.P.(C) 4152/2023	W.P.(C) 5875/2023	W.P.(C) 6280/2023
W.P.(C) 5635/2023	W.P.(C) 4257/2023	W.P.(C) 5877/2023	W.P.(C) 6282/2023
W.P.(C) 5638/2023	W.P.(C) 4258/2023	W.P.(C) 5887/2023	W.P.(C) 6410/2023
W.P.(C) 5640/2023	W.P.(C) 4375/2023	W.P.(C) 5888/2023	W.P.(C) 6411/2023
W.P.(C) 5651/2023	W.P.(C) 4376/2023	W.P.(C) 5891/2023	W.P.(C) 6415/2023
W.P.(C) 5652/2023	W.P.(C) 4378/2023	W.P.(C) 5892/2023	W.P.(C) 6416/2023
W.P.(C) 5658/2023	W.P.(C) 4405/2023	W.P.(C) 5894/2023	W.P.(C) 6422/2023
W.P.(C) 2370/2023	W.P.(C) 4423/2023	W.P.(C) 5895/2023	W.P.(C) 6423/2023
W.P.(C) 2543/2023	W.P.(C) 4574/2023	W.P.(C) 5918/2023	W.P.(C) 6424/2023
W.P.(C) 2844/2023	W.P.(C) 4684/2023	W.P.(C) 5992/2023	W.P.(C) 6426/2023
W.P.(C) 2889/2023	W.P.(C) 4786/2023	W.P.(C) 6008/2023	W.P.(C) 6427/2023
W.P.(C) 2896/2023	W.P.(C) 4787/2023	W.P.(C) 6041/2023	W.P.(C) 6433/2023
W.P.(C) 3068/2023	W.P.(C) 4880/2023	W.P.(C) 6042/2023	W.P.(C) 6515/2023

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W.P.(C) 3106/2023	W.P.(C) 4899/2023	W.P.(C) 6053/2023	W.P.(C) 6520/2023
W.P.(C) 3136/2023	W.P.(C) 4941/2023	W.P.(C) 6148/2023	W.P.(C) 6525/2023
W.P.(C) 3172/2023	W.P.(C) 5186/2023	W.P.(C) 6152/2023	W.P.(C) 6560/2023
W.P.(C) 3223/2023	W.P.(C) 5187/2023	W.P.(C) 6156/2023	W.P.(C) 6561/2023
W.P.(C) 3278/2023	W.P.(C) 5210/2023	W.P.(C) 6161/2023	W.P.(C) 6622/2023
W.P.(C) 3281/2023	W.P.(C) 5219/2023	W.P.(C) 6163/2023	W.P.(C) 6634/2023
W.P.(C) 3396/2023	W.P.(C) 5237/2023	W.P.(C) 6166/2023	W.P.(C) 6636/2023
W.P.(C) 3513/2023	W.P.(C) 5238/2023	W.P.(C) 6168/2023	W.P.(C) 6646/2023
W.P.(C) 3533/2023	W.P.(C) 5239/2023	W.P.(C) 6178/2023	W.P.(C) 6654/2023
W.P.(C) 3572/2023	W.P.(C) 5265/2023	W.P.(C) 6185/2023	W.P.(C) 6659/2023
W.P.(C) 3574/2023	W.P.(C) 5272/2023	W.P.(C) 6187/2023	W.P.(C) 6662/2023
W.P.(C) 3618/2023	W.P.(C) 5311/2023	W.P.(C) 6227/2023	W.P.(C) 6665/2023
W.P.(C) 3672/2023	W.P.(C) 5343/2023	W.P.(C) 6230/2023	W.P.(C) 6675/2023
W.P.(C) 3874/2023	W.P.(C) 5390/2023	W.P.(C) 6264/2023	W.P.(C) 6691/2023
W.P.(C) 3878/2023	W.P.(C) 5409/2023	W.P.(C) 6266/2023	W.P.(C) 6754/2023
W.P.(C) 3895/2023	W.P.(C) 5727/2023	W.P.(C) 6270/2023	W.P.(C) 6755/2023
W.P.(C) 3908/2023	W.P.(C) 5734/2023	W.P.(C) 6273/2023	W.P.(C) 6758/2023
W.P.(C) 4027/2023	W.P.(C) 5761/2023	W.P.(C) 6274/2023	W.P.(C) 6765/2023
W.P.(C) 4038/2023	W.P.(C) 5791/2023	W.P.(C) 6277/2023	W.P.(C) 6766/2023
W.P.(C) 6767/2023	W.P.(C) 6994/2023	W.P.(C) 6994/2023	W.P.(C) 7213/2023
W.P.(C) 6770/2023	W.P.(C) 7030/2023	W.P.(C) 7030/2023	W.P.(C) 7258/2023
W.P.(C) 6781/2023	W.P.(C) 7051/2023	W.P.(C) 7051/2023	W.P.(C) 7263/2023
W.P.(C) 6792/2023	W.P.(C) 7061/2023	W.P.(C) 7061/2023	W.P.(C) 7392/2023
W.P.(C) 6795/2023	W.P.(C) 7073/2023	W.P.(C) 7073/2023	W.P.(C) 7519/2023
W.P.(C) 6801/2023	W.P.(C) 7075/2023	W.P.(C) 7075/2023	W.P.(C) 7554/2023
W.P.(C) 6849/2023	W.P.(C) 7076/2023	W.P.(C) 7076/2023	W.P.(C) 7579/2023
W.P.(C) 6933/2023	W.P.(C) 7089/2023	W.P.(C) 7089/2023	W.P.(C) 7601/2023
W.P.(C) 6945/2023	W.P.(C) 7161/2023	W.P.(C) 7161/2023	W.P.(C) 7674/2023
W.P.(C) 6959/2023	W.P.(C) 7164/2023	W.P.(C) 7164/2023	
	•		

As per office report, counter affidavit as well as rejoinder stands filed and written submissions has not been filed by the parties in the following writ petitions:

W.P.(C) 262/2023	W.P.(C) 2890/2023	W.P.(C) 3005/2023	W.P.(C) 3470/2023
W.P.(C) 3573/2023	W.P.(C) 3728/2023	W.P.(C) 4856/2023	W.P.(C) 5123/2023
W.P.(C) 5124/2023	W.P.(C) 5298/2023	W.P.(C) 5369/2023	W.P.(C) 5371/2023
W.P.(C) 6259/2023	W.P.(C) 6624/2023	W.P.(C) 7344/2023	W.P.(C) 5792/2023

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As per office report, counter affidavit has been filed and rejoinder thereto and written submissions have not been filed by the parties in the following writ petitions:

W.P.(C) 5645/2023	W.P.(C) 5646/2023	W.P.(C) 5648/2023	W.P.(C) 1509/2023
W.P.(C) 2232/2023	W.P.(C) 3097/2023	W.P.(C) 3138/2023	W.P.(C) 3408/2023
W.P.(C) 3668/2023	W.P.(C) 3875/2023	W.P.(C) 3940/2023	W.P.(C) 3945/2023
W.P.(C) 4584/2023	W.P.(C) 4658/2023	W.P.(C) 4915/2023	W.P.(C) 5251/2023
W.P.(C) 5406/2023	W.P.(C) 5427/2023	W.P.(C) 5730/2023	W.P.(C) 5760/2023
W.P.(C) 5781/2023	W.P.(C) 5785/2023	W.P.(C) 5876/2023	W.P.(C) 5884/2023
W.P.(C) 5886/2023	W.P.(C) 5896/2023	W.P.(C) 5962/2023	W.P.(C) 5964/2023
W.P.(C) 5975/2023	W.P.(C) 5999/2023	W.P.(C) 6038/2023	W.P.(C) 6150/2023
W.P.(C) 6151/2023	W.P.(C) 6158/2023	W.P.(C) 6186/2023	W.P.(C) 6278/2023
W.P.(C) 6420/2023	W.P.(C) 6421/2023	W.P.(C) 6432/2023	W.P.(C) 6526/2023
W.P.(C) 6630/2023	W.P.(C) 6632/2023	W.P.(C) 6649/2023	W.P.(C) 6663/2023
W.P.(C) 6752/2023	W.P.(C) 6753/2023	W.P.(C) 6807/2023	W.P.(C) 7060/2023
W.P.(C) 7172/2023	W.P.(C) 7264/2023	W.P.(C) 7273/2023	W.P.(C) 7296/2023
W.P.(C) 7329/2023	W.P.(C) 7381/2023	W.P.(C) 7383/2023	W.P.(C) 7388/2023

W.P.(C) 13458/2022

As per office report, counter affidavit as well as rejoinder thereto have not been filed. However written submissions stands filed on behalf of petitioner, but the same has not been filed on behalf of respondents in the above writ petition.

W.P.(C) 6046/2023

As per office report, counter affidavit stands filed on behalf of respondent nos. 1 to 4 and rejoinder thereto has also been filed. However written submissions has not been filed by the parties in the above writ petition.





W.P.(C) 6147/2023

As per office report, counter affidavit stands filed on behalf of respondent nos. 1 to 3 & 5, but the same is returned under objection and rejoinder thereto has been filed. However written submissions has not been filed by the parties in the above writ petition.

W.P.(C) 5392/2023	W.P.(C) 5407/2023	W.P.(C) 6417/2023

As per office report, counter affidavit stands filed, rejoinder thereto has not been filed. However written submissions has been filed on behalf of petitioner and the same is not filed by the respondent in the above writ petitions.

W.P.(C) 4326/2023

As per office report, counter affidavit filed by respondents is returned under objection and rejoinder thereto has not been filed. However written submissions has not been filed by the parties in the above writ petition.

As per office report, counter affidavit stands filed by respondent nos. 1 to 4. Rejoinder thereto has not been filed. However written submissions has not been filed by the parties in the above writ petition.

W.P.(C) 7011/2023

As per office report, counter affidavit stands filed by respondent no. 3 (revenue) and rejoinder thereto has not been filed. However written submissions has not been filed by the parties in the above writ petition.

W.P.(C) 298/2023	W.P.(C) 6973/2023

As per office report, counter affidavit stands filed by respondent nos. 2

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to 4 and rejoinder thereto has not been filed. However written submissions has not been filed by the parties in the above writ petitions.

W.P.(C) 6620/2023	W.P.(C) 6971/2023

As per office report, counter affidavit stands filed, but the same is returned under objection. Rejoinder thereto has not been filed. However written submissions has not been filed by the parties in the above writ petitions.

W.P.(C) 5410/2023	W.P.(C) 6762/2023

As per office report, counter affidavit stands filed by respondent nos. 1 to 4 & 6. Rejoinder thereto has also been filed. However written submissions has not been filed by the parties in the above writ petitions.

As per office report, counter affidavit filed by respondents is returned under objection. Rejoinder thereto has been filed. However written submissions has not been filed by the parties in the above writ petition.

W.P.(C) 4150/2023	W.P.(C) 4245/2023

As per office report, counter affidavit stands filed. Rejoinder thereto has been filed. But the same is returned under objection. However written submissions has not been filed by the parties in the above writ petitions.

As per office report, in accordance with the time frame given by the Hon'ble Court, vide order dated 12.12.2023 short affidavit has been filed. Rejoinder thereto has been filed. However written submissions has not been filed by the parties in the above writ petition.

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W.P.(C) 6531/2023

As per office report, short affidavit has been filed. Rejoinder thereto has not been filed. However written submissions has not been filed by the parties in the above writ petition.

Let written submissions, if any, in terms of order dated 12.12.2023 be filed by the parties, in the above connected batch matters at least one week before the next date of hearing.

The connected batch matters be listed before Hon'ble Court on 22.02.2024 the date already fixed, for further directions.

W.P.(C) 4941/2023 & CM APPL. 307/2024
W.P.(C) 5761/2023 & CM APPL. 417/2024
W.P.(C) 6622/2023 & CM APPL. 348/2024

In the above writ petitions, applications for condonation of delay in filing the counter affidavit(s) have been filed.

Vide order dated 12.12.2023 specific time-frame was given by the Hon'ble court for filing the counter affidavit and the rejoinder with a direction that no extension of time will be granted.

List the applications before Hon'ble Court on 22.02.2024, the date already fixed, for further directions.

REGISTRAR

JANUARY 4, 2024/pu